

1	2	3	4
5	Bihar	221	96.0027
6	West Bengal	57	20.676
7	Rajasthan	7	14.170
8	Karnataka	493	255.3128
9	Jharkhand	456	456.0632

**Water supply to Rajasthan from Bhakra dam**

†2465. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) the quantum of cusecs of water that should be given to Rajasthan from Bhakra Dam under inter-State water treaty and how much of it is actually being given to it; and

(b) the details of efforts made by Government, so far, to give State's share of water to it?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) As informed by Bhakra Beas Management Board, as per Bhakra-Nangal Agreement, 1959 subsequently modified on 20.12.1966, the share of Rajasthan from Bhakra Dam (Sutlej water) is 9.81% (6.17% *via* Punjab and 3.64% *via* Haryana). Bhakra Beas Management Board (BBMB) has further informed that the deliveries to the States are given as per the requirements projected/decided in the Technical Committee meetings of BBMB keeping into account the reservoir level and inflows in the filling Period and projected requirements (within their share intimated by BBMB) in the depletion Period.

(b) Whenever shortage is noticed or information thereon is received from Rajasthan, BBMB requests the concerned State(s) to deliver correct/agreed supplies.

**Water requirements for increasing population**

2466. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.